

SCHEDULE-II**FORM B****PUBLIC ANNOUNCEMENT**

[Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016]

FOR THE ATTENTION OF THE STAKEHOLDERS OF Uttung Health & Wellness Private Limited

1.	NAME OF CORPORATE DEBTOR	Uttung Health & Wellness Private Limited
2	DATE OF INCORPORATION OF CORPORATE DEBTOR	20 th June, 2013
3	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED /REGISTERED	The Registrar of Companies- Mumbai
4	CORPORATE IDENTITY NUMBER/ LIMITED IDENTIFICATION NO. OF CORPORATE DEBTOR	U85100MH2013PTC244736
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	A-3, Shri Sadguru Sai Baba Society, Vakola Bridge, Santacruz (E), MUMBAI Mumbai City MH – 400055 IN
6	DATE OF CLOUSER OF INSOLVENCY RESOLUTION PROCESS	23 rd September, 2019
7	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	23 rd September, 2019 (order received on dt. 06/11/2019)
8	NAME, ADDRESS, E-MAIL ADDRESS, TELEPHONE NO AND THE REGISTRATION NO. OF THE LIQUIDATOR	Mr. BHUPENDRA SINGH NARAYAN SINGH RAJPUT 309, ATMA House, Opp. Old RBI, Ashram Road, Ahmedabad -380009 Email ID:: cabsraiput309@gmail.com Telephone no.: 079-26580310 IP REG. NO. – IBBI/IPA-001/IP-P00397/2017-18/10715 DATED 28.07.2017
9	LAST DATE FOR SUBMISSION OF CLAIMS	6 th December (30days from the date of receipt of the order from Hon'ble NCLT, Mumbai)

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Uttung Health & Wellness Private Limited on 23rd September, 2019 (order received on dt. 06/11/2019).

The stakeholders of Uttung Health & Wellness Private Limited are hereby called upon to submit a proof of their claims on or before 6th December, 2019 to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other creditors, may submit the proof of claims in person, by post or by electronic means.

The prescribed forms could be downloaded by visiting the website:
<http://ibbi.gov.in/downloadforms.html>

Submission of false or misleading proofs of claim shall attract penalties.


(Mr. BHUPENDRA SINGH NARAYAN SINGH RAJPUT)
LIQUIDATOR
DATE: 07/11/2019
PLACE: AHMEDABAD

